

HIGH COURT OF CHHATTISGARH, BILASPUR
NOTIFICATION

No. 139 (Mis.) /
I-7-3/2023(Pt.-I)

Bilaspur, Dated 21 October, 2022

The High Court of Chhattisgarh, Bilaspur has been pleased to declare the following days as the Vacations, Holidays of the High Court of Chhattisgarh, for the Year 2023:-

Summer Vacation :- Monday 15th May to Friday 09th June, 2023.

Winter Holidays :- Friday 22nd December to Saturday 30th December, 2023

S. No.	Name of Holiday	No. of Days	Dates as per Gregorian Calendar	Days of the week
1.	Republic Day	1	26.01.2023	Thursday
2.	Holi Holidays	2	07.03.2023 to 08.03.2023	Tuesday to Wednesday
3.	Ram Navami	1	30.03.2023	Thursday
4.	Mahavir Jayanti	1	03.04.2023	Monday
5.	Good Friday	1	07.04.2023	Friday
6.	Dr. Ambedkar Jayanti	1	14.04.2023	Friday
7.	Id-UI-Fitr	1	22.04.2023	Saturday
8.	Id-UI-Zuha (Bakrid)	1	29.06.2023	Thursday
9.	Muharram	1	29.07.2023	Saturday
10.	Independence Day	1	15.08.2023	Tuesday
11.	Raksha Bandhan	1	30.08.2023	Wednesday
12.	Janamashtami	1	06.09.2023	Wednesday
13.	Ganesh Chaturthi	1	18.09.2023	Monday
14.	Milad-Un-Nabi	1	28.09.2023	Thursday
15.	Gandhi Jayanti	1	02.10.2023	Monday
16.	Dashera Holidays	5	23.10.2023 to 27.10.2023	Monday to Friday
17.	Deepawali Holidays	3	13.11.2023 to 15.11.2023	Monday to Wednesday
18.	Gurunanak Jayanti	1	27.11.2023	Monday
19.	Guru Ghasidas Jayanti	1	18.12.2023	Monday
20.	Christmas	1	25.12.2023	Monday

NOTES :-

1. All the Sundays are declared holidays for the High Court and Registry including the Sundays falling during Summer Vacation & Winter Holidays.
2. Second & Third Saturdays of the month shall be closed Saturdays for the High Court and Registry.
3. The remaining Saturdays which are not declared holidays and which are not included in Summer Vacation and winter holidays are declared non working Saturdays for the High Court but Registry shall remain open on these Saturdays.
4. New Year Day and Haritalika Teej fall on Sunday and Mahashivratri falls on closed Saturday therefore, no Holiday is declared separately.
5. The High Court shall remain closed from 15.05.2023 to 09.06.2023 on account of Summer Vacation, but, the Registry shall remain open during Summer Vacation.
6. The High Court shall remain closed from 22.12.2023 to 30.12.2023 on account of Winter Holidays, but, the Registry shall remain open during Winter Holidays from 22.12.2023 to 23.12.2023 and shall remain closed from 26.12.2023 to 30.12.2023.
7. Holidays declared on account of Milad-Un-Nabi, Id-UI-Fitr, Id-UI-Zuha and Muharram are subject to change depending upon the visibility of the Moon. If the State Government declares any change in these dates through TV/AIR/Newspaper, the same will be followed & that day will also be observed as holiday with the approval of Hon'ble the Chief Justice.

8. The officers and employees of the High Court Establishment shall be entitled to avail of three optional holidays in the year, out of the list of optional holidays as may be declared by the State Government for the year 2023.
9. High Court shall observe the holiday declared suddenly by the State Government, with the approval of Hon'ble the Chief Justice.

By order of Hon'ble the High Court

Sd/-
(Arvind Kumar Verma)
Registrar General

Endt. No 13055 /
I-7-3/2023 (Pt.-I)

Bilaspur, Dated 21 October, 2022

Copy forwarded to :-

1. Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
9. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Secretary General, Supreme Court of India, New Delhi, for information.
16. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
17. The Registrar General / Registrar, (1) High Court of Madhya Pradesh at Jabalpur / (2) High Court of Kerala at Erankulam / (3) Madras High Court at Madras / (4) High Court of Karnataka at Bangalore / (5) High Court for the State Telangana at Hyderabad / (6) High Court of Orissa at Cuttack / (7) Bombay High Court at Mumbai / (8) High Court of Rajasthan at Jodhpur / (9) High Court of Punjab & Haryana at Chandigarh / (10) High Court of Delhi at New Delhi / (11) High Court of Jammu & Kashmir at Jammu / (12) Allahabad High Court at Allahabad / (13) Calcutta High Court at Calcutta / (14) Gauhati High Court at Guwahati / (15) High Court of Sikkim at Gangtok / (16) High Court of Uttarkhand at Nainital / (17) High Court of Jharkhand at Ranchi / (18) Patna High Court at Patna / (19) High Court of Gujrat at Ahmedabad / (20) High Court of Himachal Pradesh at Shimla / (21) High Court of Manipur at Imphal / (22) High Court of Meghalaya at Shilong / (23) High Court of Tripura at Agartala / (24) High Court of Andhra Pradesh at Amaravati,
18. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
19. Registrar (Vig./ I.& E./ S & A cell /Judl.), High Court of Chhattisgarh, Bilaspur,
20. Registrar (Computerization)-Cum-C.P.C., High Court of C.G., Bilaspur-with a request to get the said notification be forwarded to all the District & Sessions Judge, Principal Judge/Judge, Family Court and Special Judge of the State, Judge Commercial Court, Atal

Nagar, Raipur and Registrar, Industrial Court, Raipur, by E-mail, immediately and also to get the same be uploaded in the website of this High Court.

21. Principal Secretary to Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Atal Nagar, Distt.-Raipur, Chhattisgarh,
22. The Joint Secretary to Government of India, Ministry of Law & Justice & Company Affairs (Department of Justice), Jaisalmer House, Mansingh Road, New Delhi.
23. District & Sessions Judge, (1)Bastar at Jagdalpur / (2)Bilaspur / (3)Durg/(4) Raigarh/ (5) Raipur/ (6)Rajnandgaon / (7)Surguja at Ambikapur/ (8)Janjgir-Champa/ (9)Korba/ (10) Jashpur at Jashpurnagar/ (11) Kawardha/(12)Dhamtari/ (13)Mahasamund/ (14)Uttar Bastar at Kanker/ (15) Korla at Baikunthpur/ (16) Dakshin Bastar at Dantewara/ (17) Baloda-Bazar/(18) Balod/ (19) Bemetara/ (20) Surajpur/ (21) Kondagaon/ (22) Mungeli, (23) Ramanujanj, Chhattisgarh.,
24. Principal Judge/Judge, Family Court, (1) Jagdalpur/ (2) Bilaspur/ (3) Durg/ (4)Raigarh/ (5) Raipur/ (6) Rajnandgaon/ (7)Surguja at Ambikapur/ (8) Janjgir Champa/ (9) Korba/ (10) Jashpur at Jashpur Nagar/ (11) Kabirdham (Kawardha)/ (12) Dhamtari/ (13) Mahasamund/ (14) Kanker/ (15) Manendragarh / (16) Bemetara/ (17) Baloda-Bazar/ (18) Surajpur / (19) Balod/ (20) Kondagaon, Chhattisgarh,
25. The Special Judge, (1) Bastar at Jagdalpur/ (2)Bilaspur/ (3) Durg/(4) Raigarh/(5) Raipur/ (6) Rajnandgaon/ (7) Surguja at Ambikapur/ (8) Janjgir-Champa/(9) Korba/ (10) Jashpur at Jashpur Nagar / (11) Korla at Baikunthpur, Chhattisgarh.,
26. Judge, Commercial Court, Atal Nagar, Raipur, Chhattisgarh
27. Member Judge, Industrial Court, Raipur, Chhattisgarh,
28. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund /Raigarh/ Raipur No.01/ Raipur No.02/ Rajnandgaon/ Ambikapur Chhattisgarh
29. Additional Registrar (Judl. & Classi./ D.E. & E./ Admn.), High Court of Chhattisgarh, Bilaspur,
30. The Advocate General, State of Chhattisgarh, High Court Campus, Bilaspur,
31. Additional Director/Deputy Director/Administrative Officers (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
32. O.S.D., High Court of Chhattisgarh, Bilaspur,
33. Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur,
34. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
35. Accountant General, Zero Point, Baloda Bazar Road, Raipur, for information.
36. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur,
37. President, High Court Bar Association, High Court Campus, Bilaspur,
38. All Registrars (M)/All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
39. All Additional Registrars (M)/Budget Officer, High Court of Chhattisgarh, Bilaspur,
40. The Deputy Controller, Government Press, Gondwara, Bhanpuri, Raipur with a request to publish it in the forthcoming issue of Chhattisgarh Gazette. He is requested to send 10 copies of the Notification to this Registry for use of this Court. This work may please be given "TOP PRIORITY".
41. All Deputy Registrars/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
42. All Assistant Registrars/Assistant Registrar (IT)/Computer Programmers, High Court of Chhattisgarh, Bilaspur,
43. O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur,
44. Section Officer/Section In-charge [Accounts / Budget / Cash / Cause List / Central Filing / Checker / Civil / Complaint / Confidential / Copying / Criminal / S. & A. Cell/ District Establishment / Establishment / H.C.E.R.Cell / Paper Book & Inspection / Pension & Pay Fixation / Protocol / Receipt & Despatch / Record Room-(Adm. / Civil / Criminal / Writ) / Stationary / S.C. / S.W. / Works / Writ/ I.L.R, Juvenile Justice Cell/SCMS Cell/Scanning & Digitization Cell], Court Officer, High Court of Chhattisgarh, Bilaspur,
45. All Private Secretaries/Court Managers/Assistant Editor (I.L.R.)/Librarian/Software Engineer, High Court of Chhattisgarh, Bilaspur,

for information and necessary action.


(Arvind Kumar Verma)
Registrar General

21.10.2022